

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO 840
TO BE ANSWERED ON 05.02.2021

NIRBHAYA YOJANA

†840. SHRI HANUMAN BENIWAL:
DR. DHAL SINGH BISEN:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Union Government has set up Nirbhaya Fund to improve the safety and security of women in the country and if so, the details thereof;
- (b) whether any financial assistance is provided under Nirbhaya Yojana by the Union Government to the respective States for ensuring safety and security of women and children;
- (c) if so, the details of funds allocated and utilized by the States out of Nirbhaya Fund since inception , State/UT-wise, year-wise;
- (d) the details of the projects undertaken by the State Governments under Nirbhaya Yojana along with the total expenditure incurred thereon, project-wise, State/ UT-wise including Rajasthan and Madhya Pradesh?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (d): Yes Sir. The Government of India had set up a dedicated fund called 'Nirbhaya Fund' for implementation of initiatives aimed at enhancing the safety and security for women in the country. Under Nirbhaya Fund, schemes/ projects worth Rs. 9288.45 Cr. have been appraised till date. An amount of Rs.5712.85 crore has been allocated and an amount of Rs.3544.06 crore has been disbursed/ released by the concerned Ministries/ Departments. An Empowered Committee (EC) of Officers constituted under Nirbhaya Fund appraises and recommends the proposals for funding under Nirbhaya Fund in conjunction with the concerned Ministries/ Departments/ Implementing Agencies. After appraisal by the EC, the concerned Ministry/ Department get / obtain approval of the Competent Financial Authority (CFA) to release the funds out of their respective budget and implement the project /scheme directly or through States/UTs / Implementing Agencies.

Since its inception, the State/ UT-wise, year-wise and project-wise details of funds allocated/ released and utilized under Nirbhaya Fund including the State of Rajasthan and Madhya Pradesh are at Annexure.

Annexure referred to in reply to part (b) to (d) of Lok Sabha Un-starred Question No. 840 for answer on 05.02.2021 regarding 'Nirbhaya Yojana'

The details of funds allocated/ released and utilised State/UT-wise, year-wise and project-wise for Nirbhaya Funded projects/ schemes since 2014

Ministry of Women and Child Development

1. One Stop Centre Scheme (OSC)

(Rupees in lakhs)

Sl.No.	States/ UTs	Funds Released						Utilization
		2015-16	2016-17	2017-18	2018-19	2019-20	2020-21	
1	Andaman and Nicobar Islands	13.19	0.00	31.21	36.88	41.60	38.59	110.12
2	Andhra Pradesh	13.19	268.97	330.14	390.63	260.99	77.52	657.85
3	Arunachal Pradesh	13.19	28.41	53.20	782.02	134.18	172.55	105.61
4	Assam	38.84	75.66	0.00	786.95	804.09	232.57	209.22
5	Bihar	13.19	198.90	0.00	308.32	1046.09	289.98	34.21
6	Chandigarh	13.19	0.00	0.00	9.31	15.00	11.85	37.00
7	Chattishgarh	48.31	734.28	167.04	662.44	677.38	202.56	1826.99
8	Dadra and Nagar Haveli and Daman and Diu	89.30	0.00	43.41	0.50	73.46	17.51	62.87
9	Delhi	0.00	0.00	0.00	0.00	362.55	82.52	22.59
10	Goa	45.88	19.41	10.85	4.92	15.00	15.00	16.03
11	Gujarat	45.88	38.83	127.15	562.70	679.52	548.74	479.62
12	Haryana	36.41	116.49	38.30	479.61	401.92	198.65	483.44
13	Himachal Pradesh	37.69	0.00	15.00	101.19	317.30	90.03	32.04
14	Jammu and Kashmir	45.88	95.66	68.11	150.20	96.39	63.72	176.94
15	Jharkhand	10.27	56.83	18.47	704.37	408.53	365.81	111.64
16	Karnataka	45.88	85.24	62.74	594.44	582.04	390.02	101.04
17	Kerala	45.08	113.66	11.80	283.32	140.90	97.53	165.12
18	Ladakh-UT	0.00	0.00	19.41	0.00	0.00	65.45	41.45
19	Lakshdweep	0.00	0.00	0.00	0.00	20.91	0.00	0.00
20	Madhya Pradesh	45.88	773.48	131.27	1123.91	1670.92	443.80	1186.32
21	Maharashtra	45.88	213.56	437.70	389.29	669.99	265.08	232.86
22	Manipur	12.89	0.00	0.00	357.22	248.84	127.54	38.31
23	Meghalaya	13.19	28.41	7.75	186.40	374.30	117.09	117.06
24	Mizoram	37.69	0.00	61.41	272.65	218.71	60.02	208.84
25	Nagaland	45.88	55.42	80.42	454.87	191.73	307.89	409.30
26	Odisha	10.28	15.00	120.33	774.60	209.35	225.07	75.37
27	Puducherry	37.00	0.00	19.41	47.67	43.76	30.01	0.00
28	Punjab	43.82	97.07	335.88	526.33	351.84	232.59	343.32
29	Rajasthan	12.13	341.23	28.96	308.60	677.12	328.30	332.08
30	Sikkim	45.88	0.00	30.71	39.23	68.10	30.01	9.43
31	Tamil Nadu	45.88	0.00	38.83	1139.95	713.60	677.34	898.02
32	Telangana	45.88	155.32	301.72	589.49	624.47	267.16	373.06
33	Tripura	45.88	0.00	0.00	269.01	60.02	60.02	44.66
34	Uttar Pradesh	45.88	454.63	266.23	2228.30	1231.94	845.45	632.06
35	Uttrakhand	13.19	58.24	138.86	272.25	229.07	169.56	484.60
36	West Bengal	0.00	0.00	0.00	0.00	95.46	198.90	0.00

3. Mahila Police Volunteer Scheme

(Rupees in lakhs)

Sl.No.	States/ UTs	Funds Released					Utilization
		2016-17	2017-18	2018-19	2019-20	2020-21	
1	Andaman and Nicobar Islands	0.00	0.00	0.00	5.51	0.00	0.00
2	Andhra Pradesh	75.82	0.00	445.57	0.00	0.00	75.82
3	Chattishgarh	0.00	715.55	0.00	0.00	0.00	152.78
4	Dadra and Nagar Haveli	0.00	0.00	0.00	2.70	0.00	0.00
5	Gujarat	0.00	76.20	0.00	0.00	0.00	41.65
6	Haryana	77.52	0.00	0.00	0.00	0.00	77.52
7	Jharkhand	0.00	0.00	2.64	0.00	0.00	0.00
8	Karnataka	0.00	56.13	0.00	0.00	0.00	0.00
9	Madhya Pradesh	0.00	30.18	0.00	0.00	0.00	0.00
10	Mizoram	0.00	35.85	0.00	0.00	0.00	0.00
11	Nagaland	0.00	0.00	0.00	9.40	0.00	0.00
12	Tripura	0.00	0.00	0.00	30.16	0.00	0.00
13	Uttrakhand	0.00	0.00	0.00	68.82	0.00	0.00

4. Projects funded under Nirbhaya Fund to States/ UTs

(Rupees in lakhs)

Sl. No.	States/ UTs	Projects	Funds Released			Utilization
			2016-17	2017-18	2018-19	
1	Madhya Pradesh	Smart and safe Cities Free from Violence against Women and Girls' Programme, Govt. of M.P.	0.00	104.70	0.00	104.70
2	Nagaland	Nirbhaya Shelter Home, Govt. of Nagaland	0.00	255.60	0.00	255.60
3	Rajasthan	Chirali Proposal, Women Empowerment Directorate	23.00	253.00	195.00	108.89
4	Uttarakhand	Safety and Security of Women, Govt. of Uttarakhand	0.00	32.40	0.00	29.00

Ministry of Road Transport & Highways

1. Projects funded under Nirbhaya Fund to States/ UTs

(Rupees in lakhs)

Sl. No.	States/ UTs	Projects	Funds Released			Utilization
			2017-18	2018-19	2019-20	
1	Andhra Pradesh	Abhaya Project Proposal for safety of women and girl child, Govt. of Andhra Pradesh	5864.00	0.00	0.00	0.00
2	Karnataka	Bengaluru Metropolitan Transport Corporation, Govt. of Karnataka on Training women for heavy passengers vehicles	0.00	3364.00	0.00	383.00
3	Uttar Pradesh	Women's safety in public transport, UPSRTC, Govt. of U.P.	4020.00	0.00	40.72	3110.00

2. State/UT-wise release of funds under the 'Proposal for customization, deployment and management of State-wise AIS 140 vehicle tracking platform'

(Rupees in lakhs)

Sl. No.	States/UTs	Funds Released		Utilization
		2019-20	2020-21	
1	Assam	0.00	788.80	0.00
2	Bihar	0.00	419.20	0.00
3	Chhattisgarh	419.20	0.00	0.00
4	Himachal Pradesh	549.60	0.00	0.00
5	Jammu & Kashmir	632.80	0.00	0.00
6	Jharkhand	0.00	419.20	0.00
7	Karnataka	0.00	579.20	0.00
8	Kerala	0.00	579.20	0.00
9	Manipur	0.00	549.60	0.00
10	Nagaland	549.60	0.00	0.00
11	Odisha	0.00	419.20	0.00
12	Punjab	0.00	419.20	0.00
13	Sikkim	0.00	549.60	0.00
14	Uttar Pradesh	419.20	0.00	0.00
15	West Bengal	0.00	419.20	0.00
16	A& N Islands	0.00	260.00	0.00
17	Chandigarh	0.00	260.00	0.00
18	Ladakh	0.00	260.00	0.00
19	Puducherry	0.00	260.00	0.00

Project was approved in Financial Year 2019-20.

Department of Justice

State/UT-wise release of funds under the 'Scheme for setting up Fast Track Special Courts to dispose off cases pending trial under Rape & POCSO Act'

(Rupees in lakhs)

Sl. No.	States/ UTs	Funds Released		Utilisation
		2019-20	2020-21	
1	Andhra Pradesh	180.00	0.00	0.00
2	Assam	285.63	0.00	0.00
3	Bihar	202.50	0.00	0.00
4	Chandigarh	18.75	0.00	0.00
5	Chattishgarh	337.50	168.75	0.00
6	Delhi	360.00	0.00	0.00
7	Goa	22.50	0.00	0.00
8	Gujarat	787.50	0.00	0.00
9	Haryana	360.00	180.00	0.00
10	Himachal Pradesh	101.25	151.88	0.00
11	Jammu and Kashmir-UT	56.25	0.00	0.00
12	Jharkhand	495.00	247.50	0.00
13	Karnataka	697.50	0.00	0.00
14	Kerala	840.00	0.00	0.00
15	Madhya Pradesh	1507.50	1130.63	0.00
16	Maharashtra	3105.00	0.00	0.00
17	Manipur	67.50	0.00	0.00
18	Meghalaya	168.75	0.00	0.00
19	Mizoram	101.25	0.00	0.00
20	Nagaland	33.75	0.00	0.00
21	Odisha	540.00	0.00	0.00
22	Punjab	270.00	0.00	0.00
23	Rajasthan	585.00	720.00	0.00
24	Tamil Nadu	315.00	0.00	0.00
25	Telangana	810.00	0.00	0.00
26	Tripura	101.25	50.63	0.00
27	Uttar Pradesh	1380.63	6322.13	0.00
28	Uttrakhand	270.00	0.00	0.00

Project was approved in Financial Year 2018-19.

Ministry of Home Affairs

1. The details of funds allocated/ released and utilized State/ UT-wise and year-wise
(Rupees in lakhs)

Sl. No.	States/ UTs	Funds Released					Utilization
		2016-17	2017-18	2018-19	2019-20	2020-21	
1	Andhra Pradesh	1643.00	443.00	0.00	860.00	0.00	1796.00
2	Arunachal Pradesh	572.00	165.00	0.00	461.00	0.00	1000.00
3	Assam	1654.00	419.00	0.00	684.00	0.00	1385.00
4	Bihar	1952.00	247.00	0.00	1119.00	0.00	2145.00
5	Chhattisgarh	1428.00	259.00	0.00	704.00	0.00	1405.00
6	Goa	582.00	163.00	0.00	476.00	0.00	288.00
7	Gujarat	1577.00	272.00	5155.00	5380.00	3764.00	11698.00
8	Haryana	1419.00	253.00	0.00	552.00	0.00	737.00
9	Himachal Pradesh	592.00	165.00	359.00	702.00	0.00	1548.00
10	Jammu and Kashmir	871.00	170.00	174.00	615.00	0.00	1073.00
11	Jharkhand	450.00	1120.00	0.00	608.00	333.00	1013.00
12	Karnataka	1944.00	446.00	16726.00	1144.00	698.00	19176.00
13	Kerala	1493.00	435.00	0.00	527.00	325.00	1321.00
14	Madhya Pradesh	2180.00	1704.00	433.00	1393.00	0.00	3087.00
15	Maharashtra	1765.00	1743.00	11432.00	9464.00	0.00	17834.00
16	Manipur	481.00	163.00	236.00	613.00	0.00	1043.00
17	Meghalaya	513.00	162.00	0.00	226.00	0.00	248.00
18	Mizoram	486.00	162.00	210.00	330.00	52.00	1020.00
19	Nagaland	498.00	163.00	0.00	249.00	0.00	848.00
20	Odisha	2009.00	262.00	0.00	1704.00	0.00	1299.00
21	Punjab	1338.00	255.00	399.00	1032.00	0.00	1887.00
22	Rajasthan	2558.00	441.00	314.00	1284.00	0.00	2549.00
23	Sikkim	23.00	590.00	0.00	82.00	0.00	100.00
24	Telangana	1547.00	434.00	8314.00	4946.00	0.00	13103.00
25	Tamil Nadu	1531.00	300.00	17181.00	8676.00	0.00	26075.00
26	Tripura	553.00	164.00	50.00	382.00	0.00	473.00
27	Uttar Pradesh	2810.00	471.00	7079.00	3400.00	2657.00	18102.00
28	Uttarakhand	787.00	166.00	0.00	332.00	0.00	1164.00
29	West Bengal	2143.00	432.00	4996.00	1687.00	0.00	7855.00
30	Andaman and Nicobar Islands	330.00	162.00	0.00	0.00	68.00	147.00
31	Chandigarh	425.00	161.00	0.00	0.00	32.00	221.00
32	Dadra and Nagar Haveli & Daman and Diu	20.00	660.00	160.00	312.00	50.00	168.00
33	Delhi	3280.00	672.00	7674.00	28409.00	314.00	35258.00
34	Ladhak	0.00	0.00	0.00	0.00	80.00	0.00
35	Lakshadweep	10.00	457.00	0.00	0.00	29.00	77.00
36	Puducherry	333.00	163.00	0.00	454.00	0.00	279.00

MHA did not approve any project in FY 2015-16.

2. The details of total expenditure incurred project-wise, State/ UT-wise

(Rupees in lakhs)

Sl. No.	States/ UTs	*ERSS	*CVCF	*CCPWC	Safe City	*SFSL	*WHD	*AHTU	Delhi Police Projects
1	Andhra Pradesh	981.00	662.00	443.00	0.00	0.00	700.00	160.00	NA
2	Arunachal Pradesh	571.00	33.00	165.00	0.00	0.00	78.00	351.00	NA
3	Assam	841.00	860.00	419.00	0.00	0.00	200.00	437.00	NA
4	Bihar	1303.00	722.00	307.00	0.00	0.00	500.00	486.00	NA
5	Chhattisgarh	787.00	685.00	259.00	0.00	0.00	300.00	360.00	NA
6	Goa	564.00	50.00	163.00	0.00	377.00	43.00	24.00	NA
7	Gujarat	1257.00	390.00	345.00	13206.00	0.00	500.00	450.00	NA
8	Haryana	921.00	550.00	253.00	0.00	0.00	200.00	300.00	NA
9	Himachal Pradesh	500.00	120.00	169.00	0.00	729.00	146.00	154.00	NA
10	Jammu and Kashmir	743.00	170.00	170.00	0.00	346.00	150.00	251.00	NA
11	Jharkhand	938.00	450.00	182.00	0.00	333.00	300.00	308.00	NA
12	Karnataka	1005.00	995.00	446.00	16726.00	698.00	700.00	388.00	NA
13	Kerala	777.00	760.00	435.00	0.00	325.00	300.00	183.00	NA
14	Madhya Pradesh	1419.00	2180.00	285.00	0.00	433.00	700.00	693.00	NA
15	Maharashtra	1285.00	1765.00	458.00	14364.00	5370.00	700.00	462.00	NA
16	Manipur	473.00	34.00	163.00	0.00	496.00	102.00	225.00	NA
17	Meghalaya	490.00	50.00	162.00	0.00	0.00	50.00	149.00	NA
18	Mizoram	464.00	48.00	162.00	0.00	419.00	39.00	108.00	NA
19	Nagaland	517.00	10.00	171.00	0.00	0.00	65.00	147.00	NA
20	Odisha	1005.00	1060.00	382.00	0.00	629.00	500.00	399.00	NA
21	Punjab	983.00	410.00	255.00	0.00	798.00	300.00	278.00	NA
22	Rajasthan	1073.00	1545.00	441.00	0.00	628.00	500.00	410.00	NA
23	Sikkim	428.00	23.00	162.00	0.00	0.00	28.00	54.00	NA
24	Telangana	1014.00	590.00	434.00	12308.00	0.00	500.00	395.00	NA
25	Tamil Nadu	1023.00	565.00	300.00	24078.00	487.00	800.00	435.00	NA
26	Tripura	464.00	115.00	164.00	0.00	211.00	81.00	114.00	NA
27	Uttar Pradesh	1595.00	2810.00	471.00	8946.00	775.00	800.00	1020.00	NA
28	Uttarakhand	662.00	125.00	166.00	0.00	0.00	158.00	174.00	NA
29	West Bengal	930.00	1265.00	432.00	5557.00	478.00	300.00	296.00	NA
30	Andaman and Nicobar Islands	315.00	15.00	162.00	0.00	0.00	23.00	45.00	NA
31	Chandigarh	402.00	23.00	161.00	0.00	0.00	17.00	15.00	NA
32	Dadra and Nagar Haveli & Daman and Diu	812.00	20.00	320.00	0.00	0.00	5.00	45.00	NA
33	Delhi	2400.00	880.00	251.00	33327.00	330.00	206.00	165.00	2790.00
34	Ladhak	0.00	0.00	0.00	0.00	0.00	50.00	30.00	NA
35	Lakshadweep	297.00	10.00	160.00	0.00	0.00	14.00	15.00	NA
36	Puducherry	323.00	10.00	163.00	0.00	340.00	54.00	60.00	NA

*ERSS: Emergency Response Support System.

*CVCF: Central Victims Compensation Fund.

*CCPWC: Cyber Crime Prevention against Women & Children

*SFSL: State Forensic Science Laboratory

*WHD: Women Help Desk

*AHTU: Anti-Human Trafficking Unit
